

**GOVERNMENT OF INDIA  
COMMUNICATIONS AND INFORMATION TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:2866

ANSWERED ON:15.03.2010

WIRELESS BROADBAND PROJECT .

Aaron Rashid Shri J.M.;Bapurao Shri Khatgaonkar Patil Bhaskarrao;Bhadana Shri Avtar Singh;Bhoi Shri Sanjay;Gaikwad Shri Eknath Mahadeo;Mahant Dr. Charan Das;Mahtab Shri Bhartruhari;Yaskhi Shri Madhu Goud

**Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:**

- (a) whether the Government has invited bids for WiMAX Rural Tender Project-II, a wireless broadband project in the country;
- (b) if so, the details thereof alongwith the names of the bidders;
- (c) whether the Government has finalized the contract;
- (d) if so, the details thereof;
- (e) whether one of the bidders came under the scanner of the Directorate of Revenue Intelligence (DRI); and
- (f) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT)

(a) & (b) Madam, Bharat Sanchar Nigam Limited (BSNL) has invited bids for WiMAX Rural Tender Project-II in June, 2009. The list of bidders are as follows:

1. M/s Gemini Communications, Chennai.
2. M/s ZTE Pvt. Ltd., Gurgaon
3. M/s Icomm Tele Limited, Hyderabad
4. M/s Vipula, MCL, Secundrabad
5. M/s SPANCO, Gurgaon
6. M/s TCIL, New Delhi
7. M/s Huawei Telecommunications (I) Co. Pvt. Ltd., Gurgaon
8. M/s Aster Communications (Run-Com)

(c) & (d) Yes, Madam. BSNL has finalized the decision for issue of Advance Purchase Order(APO) to top 3 bidders namely M/s Gemini Communications, M/s ZTE Pvt. Ltd. and M/s ICOMM Tele.

(e) & (f) Yes, Madam. It has come to notice that L-4 bidder i.e. M/s Vuppalamritha Magnetic Components Ltd. (M/s VMCL) has been served a DRI notice, therefore, M/s VMCL has not been issued APO due to this reason.